

IN THE HIGH COURT OF ORISSA, CUTTACK

WP(C) No. 13403 of 2015



Sri Bipin Bihari Pradhan

..... Petitioner

-Versus-

State of Odisha & Others

.... Opposite Parties

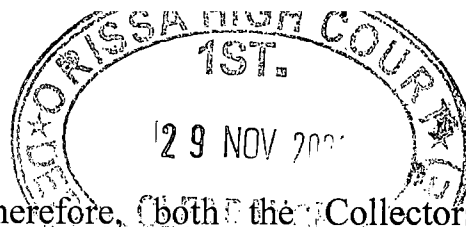
FIELD VISIT REPORT OF BAPUJI LEPROSY COLONY & DHARABATI LEPROSY COLONY, JATNI, DIST- KHURDA

That the Hon'ble Court vide its order No. 23 dated 02.09.2021, after perusing the interim reports of the Amicus Curies regarding the leaving condition of the leprosy affected persons residing in the leprosy colonies had passed the following directions.

“xxx. As regards the remaining five Leprosy Colonies, in the light of the observations in the second interim report, this Court issues the following directions for implementation by the Collectors of Khurda and Puri as well as the CDMOs of said two districts.”

- i. The residents of the colonies be immediately provided MCR footwear of Grade-1 & Grade-2, keeping in mind the requirements, within eight weeks. All steps, as may be necessary for furnishing the same should be completed within the said date. It shall also be kept in mind that such footwear is essential not only for persons who continue to be affected by leprosy but even for those are fully cured.
- ii. The photographs endorsed with the report show that there is garbage and unwanted debris are lying all over the colonies. There are also open drainage which needs the immediate attention of the Municipal

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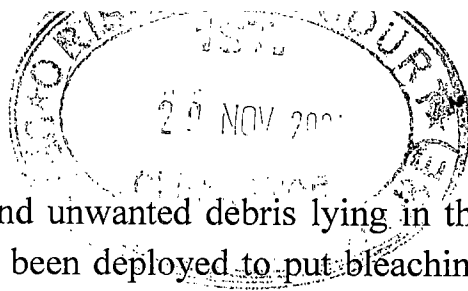


Corporation. Therefore, both the Collectors will ensure that sanitation workers engaged by the municipality are deployed on a regular basis to ensure removal of all the garbage and unwanted debris, and clearing of the open drains, particularly in the current monsoon months.

- iii. There appears to be the need for additional toilets in the Bapuji and Dharabati Colonies at Jatni and the Sanjay Colony at Puri. Particularly, in the Sanjay Colony at Puri, the system of dry toilets should be immediately discontinued and replaced with water flush toilets. Page 4 of 6
- iv. In all these colonies the AC have noticed that visits by trained leprosy workers, para-medical workers and multipurpose health workers as mandated by the National Leprosy Eradication Programme (NLEP) is sporadic. The Collectors of both districts and the CDMOs will ensure that there are regular visits by these persons to each of the colonies at least once a week. The Court will be informed by the next date of the actual implementation of these directions by production of the registers maintained by the health workers of their visits to the five colonies. These directions should be strictly implemented without any delay.

During our spot visit and interaction with inmates of the Colonies the followings were found: -

- a. **Supply of MCR Footwear of Grade- 1 & Grade-2** - Though MCR Footwear of Grade- 1, one pair each was supplied to the leprosy affected persons but many of them were in need of MCR Footwear of Grade-2. In the absence of availability shoes technicians, the measurement of the footwear could not be done for which the leprosy affected persons are not being able to make use of the footwear.
- b. **Removal of Garbage, unwanted debris and regular visit of sanitation workers-** During the visit it was found that no steps have



been taken for removal of garbage and unwanted debris lying in the colonies. But a sanitation worker has been deployed to put bleaching powder in the colony area every week. Recent photographs of colonies showing un-cleaned areas of Bapuji & Dharabati Leprosy Colonies including the open drains updated 21.11.2021 are enclosed herewith.

- c. Additional Toilets** – That there is no construction of any additional toilets in both the colonies. It is pertinent to mentioned here that both the colonies there are only four(4) toilets each used by both male and female inmates of the colonies. Since there is no overhead water tanker in the Bapuji Leprosy Colony community toilets for providing water to the existing toilets even children is carrying water to the toilets. That in Dharabati Colony though there is an overhead water tanker but uninterrupted water supply to the toilets are not available. The existing conditions of the toilets are being exhibited in the photographs enclosed herewith.
- d. Visit of Trained Leprosy Workers, Para-medical Workers and Multipurpose Health Workers** – During the field visit it was found from the interaction with the inmates of the colonies that one Para-medical Worker is visiting the colonies. But for medicines, leprosy affected persons are visiting the nearby CHC located at Jatni which is located at about 5 kilometers. It is pertinent to mention here that there is no trained leprosy para-medical worker visiting the areas in a regular Interval.
- e. Urgent benign Intervention required for Leprosy Patient struggling with life** – That during the visit it was found that one female P. Laxmi Rao of 60 years old, W/o- Late Nageswar Rao of Bapuji Leprosy Colony whose leg was fractured could not get any assistance for visiting the nearby hospital. She being deaf and dumb, no one in her family is able to take care of her. That apart another Leprosy Patient Sri Netrananda Mati, aged about 78 years, S/o- Late Bhikari Mati has been suffering from multiple diseases and requires immediate medical interventions. One Leprosy Patient Santosh Dash, aged about 80 years, S/o- Late Ramachandra Dash is suffering from serious diseases for last one and half year, but no Doctor was visiting


him. Hence, it is humbly prayed that this Hon'ble Court may pass necessary direction for immediate treatment of the abovesaid leprosy patients. The photographs of the Leprosy Patients seeking urgent medical intervention are enclosed herewith.

- f. Availability PDS to Leprosy Patients of both the Colonies having no Aadhar Card** – That during the interactions with the leprosy patients residing in the abovesaid colonies it was found that since many of them lost their hands and visions to leprosy, therefore they are unable to enroll themselves in Aadhar Scheme. In the absence of the Aadhar Card necessary direction may be given to the District Collectors to ensure that all such leprosy affected persons be able to part of the PDS.

For



Gautam Misra
Senior Advocate


Bibhu Prasad Tripathy
Advocate



Pami Rath
Advocate

Photographs showing conditions of Dharabati and Bapujee Leprosy Colony and the families residing over there.

BAPUJI LEPROSY COLONY, PO- Jatni, Khordha-752050



P. LaxmiRao F/60 Deaf and Dumb.

W/o Late NageswarRao leprosy victim and left leg fractured since last 8 days.
She Requires immediate medical intervention at SCB medical College and
hospital Cuttack or AIIMS Bhubaneswar.



Toilets are inconvenient for use. Drainage systems is in its worst condition.



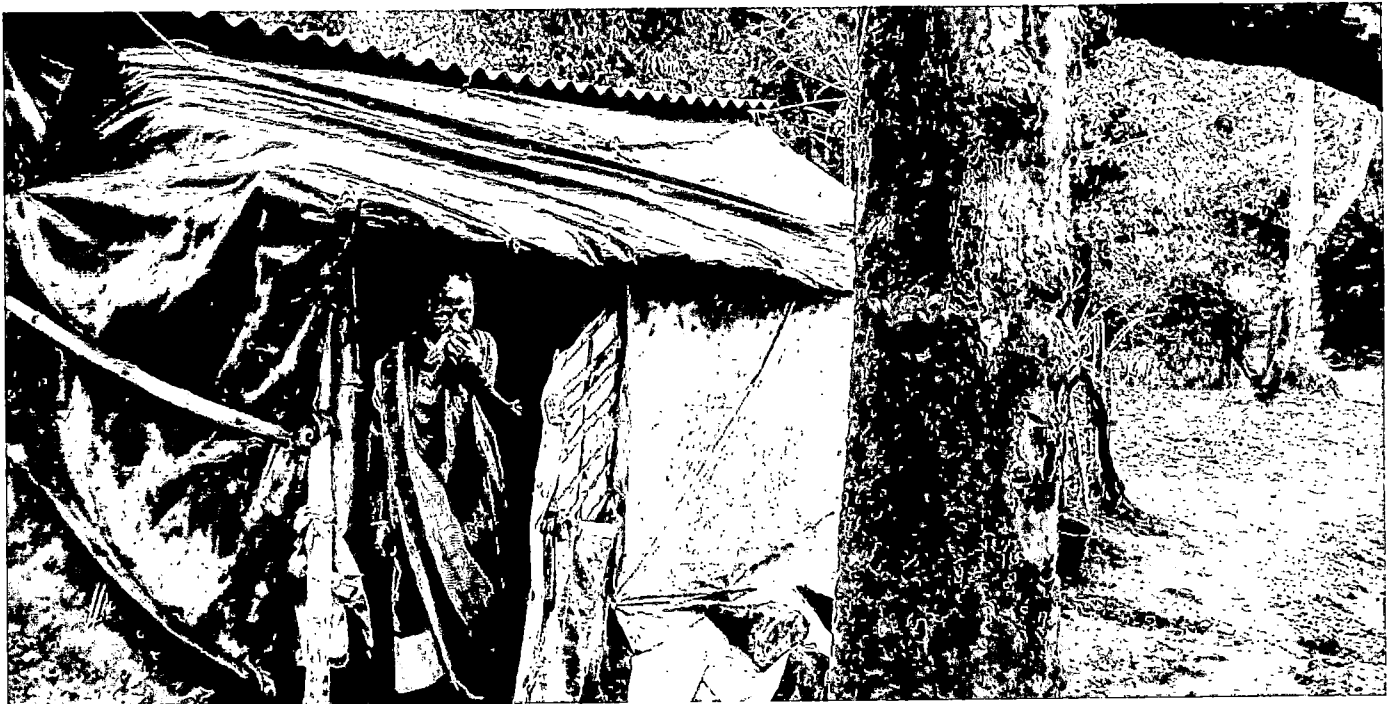
A leprosy victim woman is bathing in open place due to unavailability of bathroom in Bapuji Colony.



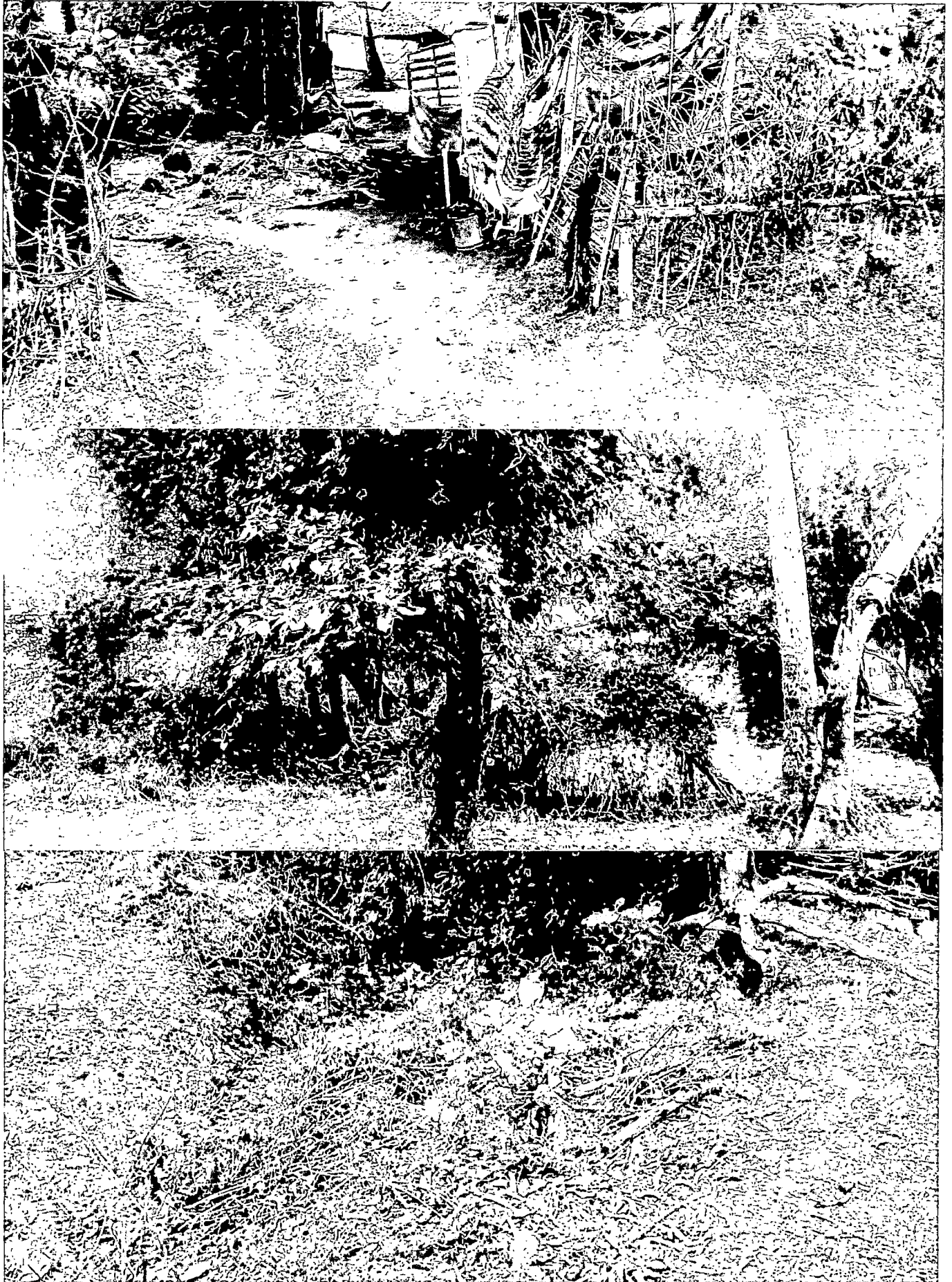
Bathing complex is self made by leprosy victims with torn clothes.



Nrusingh Padhi and two other senior citizens, leprosy victims, have complained for not getting rations due to face and fingerprint problems on Aadhar updation. Main complain is also that doctors, paramedical workers and leprosy paramedical workers aren't visiting the colony to dress ulcers & health check up. They are facing difficulties in visiting government hospitals for their treatment and medicines.



A female leprosy victim taking shelter in a torn polythene covered hut.



Grabages are laying. No drainage system so there is threat of break out of cholera, diarrhoea, jaundice, dengue, malaria ,chikungunya and worm infections. Ulcerated leprosy victim's feet can be infected due to this environment.

DHFARABATI LEPROSY COLONY, PO- JATNI, DIST- KHURDA-752050



There is no road facility inside the leprosy colony(both Dharabati & Bapuji colony).

Netrananda Mati S/o Late Bhikari Mati , age 78 years has been suffering from multiple diseases and he requires immediate medical intervention at AIIMS Bhubaneswar or SCB medical, Cuttack.



MCR shoes are supplied but grade-II shoes are supplied without measurements for which they are unable to make use of the same.



Uncleaned areas of Dharabati&Bapuji Leprosy colony.

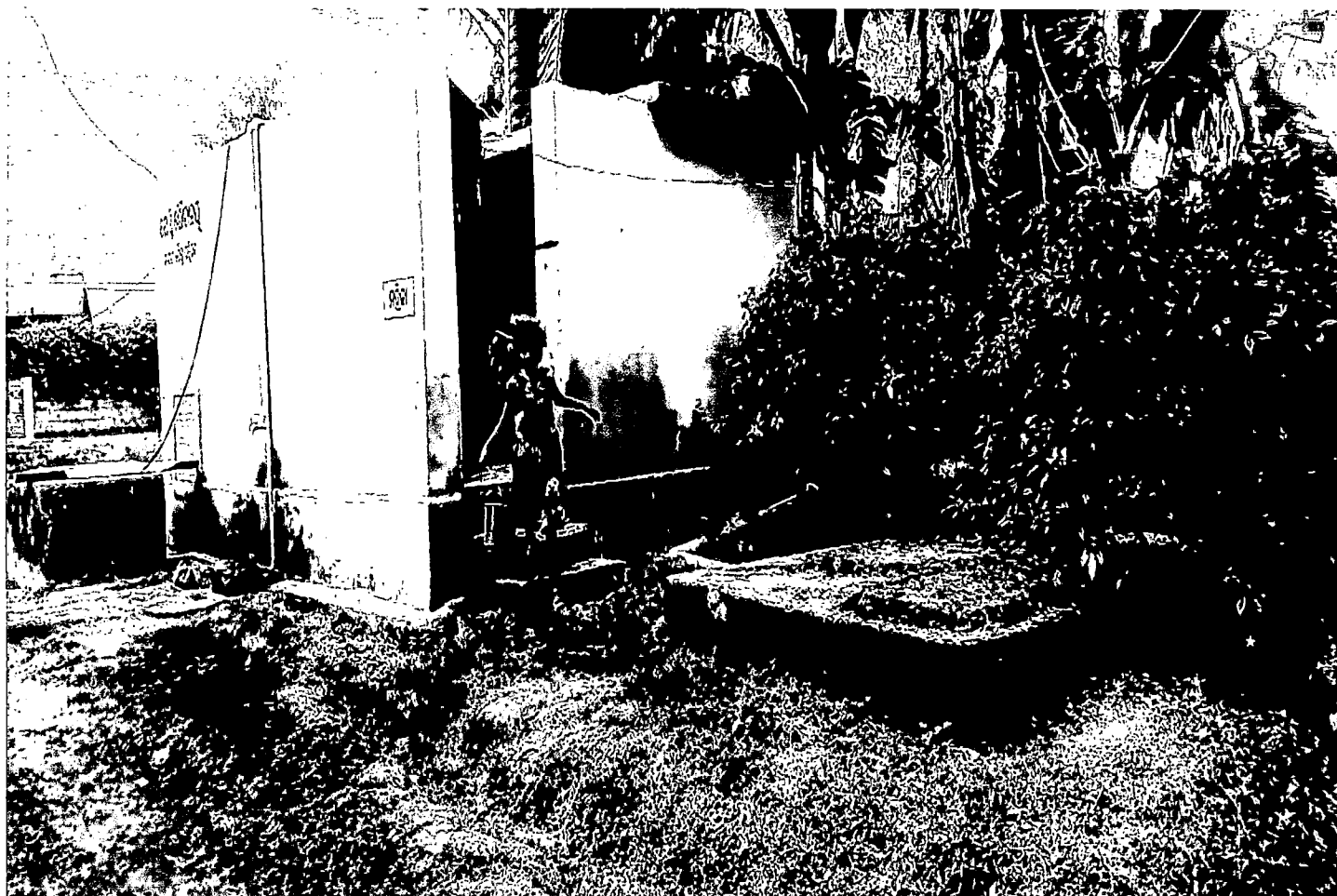
BAPUJI LEPROSY COLONY, PO- Jatni, Khordha-752050



Santosh Dash M/80

S/o late Ram Ch. Dash remaining in a torn cloth hut with family and suffering from serious diseases for last one and half year, requires immediate medical intervention at SCB medical, Cuttack or AIIMS Bhubaneswar.

DHFARABATI LEPROSY COLONY, PO- JATNI, DIST- KHURDA-752050



Children are carrying water to the toilet at Dharabati Leprosy Colony and there are about two female and two male community toilets for the entire colony.

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ACKNOWLEDGEMENT SLIP**

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